

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**APPEAL NO. 171 OF 2015 &
IA NO. 281 OF 2015**

Dated: 26th August, 2015

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:-

**M/s. Spectrum Power Generation Ltd. Appellant (s)
Versus
Central Electricity Regulatory Commission & Ors. Respondent (s)**

**Counsel for the Appellant(s) : Mr. Matrugupta Mishra
Mr. Tabrez Malawut
Ms. Meghana Aggarwal
Ms. Rumita Dev**

ORDER

Issue notice on the Appeal as well as on the I.A. No. 281 of 2015 (Appl. for stay)
to the Respondents returnable on 28.09.2015. Dasti in addition is permitted.

List the matter on **28.09.2015.**

**(I.J. Kapoor)
Technical Member
Ts/dk**

**(Justice Ranjana P. Desai)
Chairperson**